## NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 12/12/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL APPLICATION NUMBER PETITION NUMBER : CP/645/(IB)/CB/2017 NAME OF THE PETITIONER(S) : TVS DYNAMIC GLOBAL SERVICES LTD NAME OF THE RESPONDENT(S) --- : E L FORGE LTD : 9 RULE 6 UNDER SECTION **SIGNATURE** S.No. NAME (IN CAPITAL) DESIGNATION REPRESENTATION BY WHOM Counsel for Respondent Attenders ANDRUDH. KRESHNAN

## **ORDER**

Counsels for both the parties are present. Counsel for the Corporate Debtor submitted the schedule for payment and also brought one DD to the tune of Rs.7 lakhs dated 12.12.2017 to be drawn at ICICI Bank. DD is handed over to the Counsel for the Applicant without prejudice to his rights and contentions for seeking instruction from his client. Put up on 15.12.2017 at 10.30 A.M.

MEMBER (JUDICIAL)

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A-R. PRADEEP